

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6620
ANSWERED ON:06.05.2015
RENOVATION WORK
Owaisi Shri Asaduddin

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether renovation work including grit wash work is going on in Government employees residential colonies in New Delhi;
- (b) if so, whether contractors are not following the conditions stipulated in tender documents for cleaning Malba or construction material and waste;
- (c) if so, whether CPWD the nodal agency is not doing the needful to get the construction waste removed in time;
- (d) if so, the reasons therefor;
- (e) whether the guidelines of National Green Tribunal for construction and renovation of houses in NCR are being violated by CPWD and contractors; and
- (f) if so, the steps taken or being taken by Government to ensure pollution free environment in Government colonies and for removal of construction/renovation material without fail?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): Yes, Madam. Renovation works wherever required in residential colonies are being executed, but there is no grit wash work except on park boundary wall in General Pool Residential Accommodation Colonies.
- (b) to (d): The conditions stipulated in the tender are being followed for cleaning Malba, construction material and waste.
- (e): No such case noticed yet.
- (f): Sincere efforts are being made by the field staff of Central Public Works Department to ensure pollution free environment.